GOVERNMENT OF INDIA PRIME MINISTER LOK SABHA

UNSTARRED QUESTION NO:5749
ANSWERED ON:07.09.2011
EVALUANTION OF MINISTRIES DEPARTMENTS
Tarai Shri Bibhu Prasad

Will the Minister of PRIME MINISTER be pleased to state:

- (a) the mechanism in place to ensure compliance of cabinet decisions by various Ministries/Departments of Government of India;
- (b) whether various Ministries and Departments have failed to implement the decisions of the cabinet;
- (c) if so, the details thereof; and
- (d) the corrective action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): The responsibility of ensuring compliance with the decisions of the Cabinet rests with the concerned Ministry/Department. Any variation or modification in these decisions has necessarily to be placed for approval of the Cabinet.
- (b): No, Sir. The Ministries/Departments take action for implementing the decisions of the Cabinet as per the approved schedule and implementation of these decisions continues to be monitored. In cases where any difficulty is encountered in implementing the decision(s), the Ministries/Departments can bring the matter before the Cabinet.
- (c): Does not arise.
- (d): Does not arise.